

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND SINGH CHANDEL
VILLAGE- BOKREL, POST- PONCH, TAH- BALODA,
CHHATTISGARH, 495559

Roll No - 1

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ROOP SINGH CHANDEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GIRISH SHRIVASTAVA
WARD NO. 14, BAGBAHARA, CHHATTISGARH, 493449

Roll No - 2

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HARI KRISHANA SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
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Candidate's Name & Address

MR. SHASHANK SHUKLA
VILLAGE- SODHIYABHIT, ARAIL, NAINI SOMESHWAR
MANDIR ROAD, UTTAR PRADESH, 211008

Roll No - 3

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LAL JI SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHEKHAR MISHRA
E BLOCK FLAT NO. 601, SIXTH FLOOR, SUNSHINE
RESIDENCY, PREETAMNAGAR, UTTAR PRADESH,
211011

Roll No - 4

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMA KANT MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNDER PAL
VILLAGE- HUSAINPUR, PS AND POST- RAMRAJ,
UTTAR PRADESH, 251320

Roll No - 5

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RADHEY SHYAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARI OM GOEL
60/567 AVADH VIHAR COLONY, JANSATH ROAD,
UTTAR PRADESH, 251001

Roll No - 6

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DAYARAM GOEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH
VPO PEGAN TEH- AIEWA, HARYANA, 126111

Roll No - 7

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MEHER SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Candidate's Name & Address

MRS. BEEMA CHOUHAN
VILLAGE- KURKUNGA, POST- KURKUNGA, TAH-
KUNKURI, CHHATTISGARH,

Roll No - 8

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI MANOLAL CHOUHAN

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NANDAN SHRIVASTAV
150 SHASTRI NAGAR AKBARPUR,, UTTAR PRADESH,
224122

Roll No - 9

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUBHASH CHANDRA SHRIVASTAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR
VILL- SUSUWAHI, POST- SUSUWAHI, UTTAR
PRADESH, 221011

Roll No - 10

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HAZARI LAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARAYAN PRASAD
303, SALASAR ENCLAVE GH-17 SECTOR- 27,,
HARYANA, 134116

Roll No - 11

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHARAT BHUSAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY SINGH
PLOT NO. 9, SAKET NAGAR COLONY LANKA , UTTAR
PRADESH, 221005

Roll No - 12

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SABHAJEET SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Candidate's Name & Address

MR. RAJ KUMAR MALIK
H.NO. 845A/29, KAMAL COLONY, HARYANA, 124001

Roll No - 13

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BALJIT MALIK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK KUMAR GUPTA
C-28, AJAYSATYAPRAKASH HOMES, TILHARI NEAR
XIDAS COLLEGE, MADHYA PRADESH,

Roll No - 14

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJENDRA PRASAD

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DURGESH TIWARI
VILLAGE AND POST- AMAON, PS- CHAINPUR, ,
BIHAR, 821106

Roll No - 15

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA BHUSAN TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHAN KUMAR
HNO. 383, SECTOR- 4, HARYANA, 124001

Roll No - 16

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RANDHIR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALKRISHAN
VILL AND POST- MALIRA, UTTAR PRADESH, 251202

Roll No - 17

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHENDRA SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHNU GARG
229 KHADAR WALA, SATYAPURI , UTTAR PRADESH,

Roll No - 18

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DEEPCHAND GARG

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. AARTI JADIYA
INFRONT OF BATA SHOW ROOM FOURT ROAD,
MADHYA PRADESH,

Roll No - 19

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI N.L. JADIYA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKAS TANDON
VYAPAR VIHAR ROAD NAGDONE COLONY,
CHHATTISGARH, 495001

Roll No - 20

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GANGA PRASAD TANDON

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUMIT KUMAR KASHYAP
VILLAGE AND PO- SAHASPUR, NEAR PANCHAYAT
BHAVAN , UTTARAKHAND, 248197

Roll No - 21

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAIPAL SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR
VILLAGE- REHARI, POST - OINA, UTTAR PRADESH,
222146

Roll No - 22

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMJEET YADAV

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KOTHAPALLI RAVI KUMAR ACHARY
SITARAM STREET, BADA BAZAR, NEAR TALUKA BUS
STOP, BERHAMPUR, ODISSA, 760006

Roll No - 23

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI K. DEBARAJ ACHARY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR UPADHYAY
VILL + POST- KARAHIA, TEHSIL- SEWRAI, UTTAR
PRADESH, 232339

Roll No - 24

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRADHAR UPADHYAY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUNAL GYANI
PT. RAMDUTT GYANI MARG, PAITHANKAR GALI,
SHANWARA, MADHYA PRADESH, 450331

Roll No - 25

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA DUTT GYANI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SARDAR SINGH RAWAT
VILLAGE AND PO- LADPURA, VIA- GAGWANA,
RAJASTHAN, 305023

Roll No - 26

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MADAN SINGH RAWAT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKRAM BALI
HOUSE NO. 2140, SECTOR 35-C, CHANDIGARH, 160022

Roll No - 27

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI COL. R.D. BALI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR SHUKLA
9-B/83, VRINDAVAN YOJNA, RAEBARELY ROAD,
UTTAR PRADESH, 226029

Roll No - 28

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BALRAM PRASAD SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY
SA-10/60, L-4, BUDDHANAGER GANJ SARNATH ,
UTTAR PRADESH,

Roll No - 29

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GUPTESHWAR PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALJINDER SINGH
17/2185/7 FIRST FLOOR, GURU ARJUN NAGAR,
KHAMPUR, DELHI, 110008

Roll No - 30

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AJIT SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHAHIN ALI HASHMI
SR MIG 103, HOUSING BOARD COLONY HATKESHAR,
CHHATTISGARH,

Roll No - 31

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI AKBAR ALI HASHMI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR TRIPATHI
622/E, WEST COLONY, BLW, UTTAR PRADESH, 221004

Roll No - 32

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA NATH TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVNATH TRIPATHI
2ND FLOOR, 219, HARINAGAR ASHRAM, DELHI,
110014

Roll No - 33

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UPENDRA NATH TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR
B-6, VISHWA VIHAR, VISHWA APARTMENT, PLOT NO.
46, SECTOR- 9, DELHI, 110085

Roll No - 34

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OMKAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHIT KUMAR TUTEJA
49, SUBHASH COLONY, BEHIND, INDO KIDS SCHOOL,
KAMLA NEHRU NAGAR, AJMER ROAD, RAJASTHAN,
302021

Roll No - 35

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SOHAN LAL TUTEJA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHI RANJAN SAHU
AT AND PO- SINGIBAHAR, TEH- FARSABAHAR,
CHHATTISGARH,

Roll No - 36

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VISHNU PRASAD

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEV NARAYAN
VILLAGE BANDARI PO BHATGAON TEH- BILAIGARH,
CHHATTISGARH, 493222

Roll No - 37

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI TULSI RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHISHIR DIXIT
A-305, BHATIA RESIDENCY OPP DESHKAR HOSPITAL,
MANGLA ROAD, CHHATTISGARH, 495001

Roll No - 38

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE PREM NARAYAN DIXIT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHEERENDRA NATH NANDE
DEO KUNJ, NAV DURGA CHOWK, RAVI NAGAR,
CHHATTISGARH,

Roll No - 39

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHEO KUMAR NANDE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITIN KUMAR SHRIVASTAVA
MIG- 19, NEHRU NAGAR, CHHATTISGARH, 495001

Roll No - 40

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. KRANTI KUMAR SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. YUDHESHWARI VAISHNAV
SURYA VIHAR, SEEPAT ROAD, LINGIYADIH,
CHHATTISGARH,

Roll No - 41

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MANISHANKAR VAISHNAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISHANKAR VAISHNAV
SURYA VIHAR SEEPAT ROAD, LINGIYADIH,
CHHATTISGARH,

Roll No - 42

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI NARMADA PRASAD VAISHNAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMAKANT MISHRA
FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI,
110092

Roll No - 43

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI D.P. MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SANTOSH
46, PARK END, MAIN VIKAS MARG , DELHI, 110092

Roll No - 44

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI A. ALI NIZAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RISHI UJAONEY
H.N. 119/3 NAYA ,MOHALLA, MADHYA PRADESH,
482002

Roll No - 45

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MANOHAR LAL UJAONEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. JYOTSNA NETAM
AT/PO- TARBOD, PS- KOMNA, ODISSA, 766105

Roll No - 46

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI BHAGACHAN NETAM

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV KANT KUSHWAHA
REWA ROAD, AMARPATHAN, MADHYA PRADESH,

Roll No - 47

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KUNJI LAL KUSHWAHA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VED PRAKASH PATEL
INFRONT OF JANMITRAM OFFICE, CHOTTE
AUTRMUDA, CHHATTISGARH, 496551

Roll No - 48

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI BRAMHANAND PATEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYAM CHANSORIYA
E- 3/198, ARERA COLONY, 10 NUMBER MARKET,
MAHAVEER NAGAR, MADHYA PRADESH, 462016

Roll No - 49

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI B.K. CHANSORIYA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROSHAN VERMA
NEAR GOPAL PETROL PUMP, MAIN ROAD, AT AND
PO- KATGHORA, CHHATTISGARH, 495445

Roll No - 50

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM SUNDER VERMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SHOBHANA SHARMA
H.NO. 1606, A/2, INDRANI APARTMENT YADAV
COLONY, MADHYA PRADESH, 482002

Roll No - 51

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI CHANDRAKANT SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR JAMODIYA
VILL- RATWA, POST- GOLWA, THE DHAR, MADHYA
PRADESH, 454001

Roll No - 52

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BADRILAL JAMODIYA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH SHRIVASTAVA
D- MIG- 9, AYODHYA NAGAR BY PASS, MADHYA
PRADESH, 462041

Roll No - 53

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DR. AMBRISH KUMAR SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANJALI SAHAY
JG-II/718-A, VIKASPURI, DELHI, 110018

Roll No - 54

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI ANAND TAHLAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR TRIPATHI
S 23/S/1, UNCHWAGARHI, RAJAPUR, UTTAR PRADESH,
211002

Roll No - 55

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRAMAULI TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RITU JAIN
H.NO. 1/10401, ST.NO. 3, MOHAN PARK, NAVIN
SHAHDARA, DELHI, 110032

Roll No - 56

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI J.K. JAIN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVENDRA MANI TRIPATHI
VILLAGE- SONARA, POST- SONARA, UTTAR
PRADESH, 273303

Roll No - 57

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMA SHANKAR TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR
MOH. PURANI MANDI, NEAR JAL MAHAL, NNL,
NARNAUL, HARYANA, 123001

Roll No - 58

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM CHANDER

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH KUMAR SHUKLA
144A/97, SALORI, PO- TELIARGANJ, UTTAR PRADESH,
211004

Roll No - 59

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARIHARA NAND SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR SHARMA
690/SF/POCKET 1, SILVER BIRCH OMAXE, NEW
CHANDIGARH, MULLANPUR EXTN, PUNJAB, 140901

Roll No - 60

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUSHIL KUMAR SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. BRIJMA JAISWAL
C/O BHOOPENDRA KUMAR SAHU, BEHIND OF DHAN
MANDI GANJ PARA , TH.- BALOD, CHHATTISGARH,

Roll No - 61

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI BHOOPENDRA KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SHARMA
HOUSE NO. 33, STREET NO. 15, PHASE-6, SHIV VIHAR,
DELHI, 110094

Roll No - 62

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PREM SINGH SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR TRIPATHI
FLAT NO. 204, VAISHALI APARTMENT III A/32 NEHRU
NAGAR, UTTAR PRADESH, 201001

Roll No - 63

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OM PRAKASH TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR SHARMA
H.NO. 57/7, NEAR RAILWAY STATION, KANINA
MANDI, HARYANA, 123027

Roll No - 64

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KISHORI LAL SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL GAUTAM
HNO. 212, SECOND FLOOR, POCKET-6, SECTOR- 22,
ROHINI, DELHI, 110086

Roll No - 65

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHYAM LAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMLESH KUMAR SAHU
JAWAHAR NAGAR AKALTARA, CHHATTISGARH,
495552

Roll No - 66

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI BABU RAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD KUMAR SRIVASTAVA
VILL AND PO- SIKANDARPUR, BAJAHA, UTTAR
PRADESH, 212213

Roll No - 67

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE HARGOVIND PRASAD SRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAKILUDDIN KHAN
AT- TELIBHATA, PO/PS/DIST.- JHARSUGUDA, ODISSA,

Roll No - 68

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SIRAJUDDIN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARJEET SINGH CHAWLA
CHAWLA WATCH OR. KESHARWANI HOSPITAL KE
SAMNE, SADAR BAZAR, CHHATTISGARH,

Roll No - 69

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI NARENDRA SINGH CHAWLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VIDYOTTAMA SHARMA
H-1325, NEW DARPAN COLONY, THATIPUR, MADHYA
PRADESH, 474011

Roll No - 70

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MADAN MOHAN SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELA GUPTA
ADARSH GIRLS HOSTEL, PURANA HIGH COURT
ROAD, ADARSH COLONY, CHHATTISGARH,

Roll No - 71

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SUDARSHAN PRASAD GUPTA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR YADAV
SHANTI SADAN, SANKAR JI KI MURTI, MAU ROAD,
MOALLAH AND PO AND PS- SIDHARI, UTTAR
PRADESH, 276001

Roll No - 72

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE TRILOKI NATH YADAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ROOPWARSHA DILLIWAR
C/O SHRI PRITPAL BELCHANDAN, IN FRONT OF SUN
PLASTIC STORS SANTRABADI STATION ROAD, WARD
NO. 26, CHHATTISGARH, 491001

Roll No - 73

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI KHUMAN SINGH DILLIWAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRIYA SAXENA
H.NO. 27, LANE NO. 10, CHAMAN VIHAR, PO- MAJRA,
UTTARAKHAND, 248171

Roll No - 74

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VIJAY KUMAR SAXENA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHINDRA KUMAR MISHRA
94A/12, RAJEEV NAGAR, PRAYAGRAJ ALLAHABAD,
UTTAR PRADESH, 211004

Roll No - 75

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI K.N. MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TRILOCHAN PRASAD SAHU
TEACHERS COLONY, BEHIND RAILWAY STATION,
WARD NO., CHHATTISGARH,

Roll No - 76

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI JAIKARAN LAL SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JANG BAHADUR SINGH
752, NEAR KALI MANDIR, KATRA , UTTAR PRADESH,
211002

Roll No - 77

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMA SHANKAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITIN JAIN
76, CHANDRA BHAWAN MAHAL COLONY,
RAJESHWARI ROAD,, MADHYA PRADESH, 473551

Roll No - 78

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJKUMAR JAIN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR SHUKLA
119/307, RAM NAGAR, DARSHAN PURWA, UTTAR
PRADESH, 208012

Roll No - 79

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI R.N. SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN GARG
LAWYERS CHAMBER NO. F-12 DISTRICT AND
SESSION COURT, HARYANA, 134003

Roll No - 80

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ILA DEOL
C/O ADITYA KESARI, 12A, BK BANERJEE MARG, BELI
ROAD, NEW KATRA, UTTAR PRADESH, 211002

Roll No - 81

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI GAJENDRA SINGH DEOL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AZAD KUMAR MISHRA
SHASTRI WARD, CHOUBEY COLONY, HARDA,
MADHYA PRADESH, 461331

Roll No - 82

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHARAT BHUSHAN MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUMAR PANDEY
106-C , GANESH NAGAR, MYORABAD, UTTAR
PRADESH, 211002

Roll No - 83

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAGDISH NARAYAN PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ SHRIVASTAVA
POST WARD NO. 13, POST- JUNNARDEO, MADHYA
PRADESH, 480551

Roll No - 84

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMASHANKAR SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAMRA WAHAB
17/71- D , NAWAB KA HATA, UTTAR PRADESH, 208001

Roll No - 85

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MOHAMMAD WAHABUDDIN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAXMINARAYAN GAHARWAR
HBG/05, FIVE BUILDING NEAR OF RTO OFFICE DURG,
CHHATTISGARH, 491001

Roll No - 86

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAMBALI GAHARWAR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NIVAS YADAV
VILL- BARADIH, PO- AURAI KALA, UTTAR PRADESH,
221716

Roll No - 87

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MAHENDRA NATH YADAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARPANA MISHRA
11/262, NEAR K PATHAK COACHING, TILAK NAGAR,
MADHYA PRADESH, 486001

Roll No - 88

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PRADEEP KUMAR MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR UPADHYAY
H.NO.116, KESHAW NAGAR COLONY, MANDUADIH,
UTTAR PRADESH, 221103

Roll No - 89

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRINIWAS UPADHYAY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR
SUSHIL KUMAR S/O HARI RAM VPO. THASKA, TEH.
GOHANA, HARYANA, 131301

Roll No - 90

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARI RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHIVANGI
CHOUDHARYWARA, SIKANDRABAD, UTTAR
PRADESH, 203205

Roll No - 91

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI ASHOK KUMAR KAUSHIK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FAIM KHAN
H.NO.46/4113, GANDHI NAGAR, KALI BADI CHOWK,
CHHATTISGARH, 492001

Roll No - 92

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHAMEEM KHAN

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR
HOUSE NO.323/34, JANTA COLONY, NEAR DEVI
VIHAR, ROHTAK, HARYANA, 124001

Roll No - 93

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SADHU RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR
VINOD KUMAR S/O BISHAMBER DAYAL VPO. JHOJHU
KALAN, TEH. CHARKHI DADRI, HARYANA, 127310

Roll No - 94

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BISHAMBER DAYAL

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEERAJ GUPTA
B-501, GALI NO.3, MAJLIS PARK, ADARSH NAGAR,
DELHI, 110033

Roll No - 95

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI S.P. GUPTA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHIMANYU
HOUSE NO.677, SECTOR -1 (HUDA) TEHSIL ROHTAK,
HARYANA, 124001

Roll No - 96

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARESH KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AWANISH KUMAR
A-95, STREET NO.-9, HIMGIRI ENCLAVE, WEST SANT
NAGAR, BURARI, DELHI, 110084

Roll No - 97

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RABINDRA NATH TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. RITU JAIN
HNO. 15/604, BEHIND MANIHAR KIRANA STORES,
RAMSAGAR PARA, CHHATTISGARH, 492001

Roll No - 98

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHAILENDRA JAIN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAVEEN KUMAR
HN 632/11, BY PASS ROAD, RADHA NAGAR, UTTAR
PRADESH, 203001

Roll No - 99

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMPAL SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ABHA SHRIVASTAVA
NEAR OF GATTANI SCHOOL, CHHATTISGARH, 495668

Roll No - 100

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAM BIHARI LAL SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MINI GARG
LD- 314, FIRST FLOOR, CHD CITY, SEC-45, NEAR
DANA PANI, HARYANA, 132001

Roll No - 101

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DR. RAJESH GARG

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALIT KUMAR SAHU
KASHI NAGAR FACE 03, PENDRI, CHHATTISGARH,
491441

Roll No - 102

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI PANCH RAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAHAR SINGH AHIRWAR
E-107/F, BEGUMPUR EXT., DELHI, 110086

Roll No - 103

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NATHU RAM AHIRWAR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. RAMBHA PARMAR
AT AND PO- NARIYARA, VIA MALKHARODA,
CHHATTISGARH, 495691

Roll No - 104

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE KARTIK RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV MISRA
CH. NO. 403, BLOCK-3, LAWYERS CHAMBER, DELHI
HIGH COURT, DELHI, 110503

Roll No - 105

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GOVIND SHARAN MISRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY
H.NO. 39819, RAJONWALI GALI MUGAL PURA
GOHANA, HARYANA, 131301

Roll No - 106

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARI RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. OM PRAKASH RATHORE
4/4 RISHABH NAGAR DURG, TEH- DURG,
CHHATTISGARH,

Roll No - 107

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GOVIND RAM RATHORE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DWARIKA TIDKE
MIG (S), 33-A , PHASE-2, KABIR NAGAR,
CHHATTISGARH,

Roll No - 108

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE BRIJLAL TIDKE

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV KUMAR PANKHA
FLAT NO. 202, DRAUPADI KUNJ APT. NEW
PATLIPUTRA COLONY, NEAR PNB BANK, BIHAR,
800013

Roll No - 109

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAM LAKHAN PANKHA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARMIL KUMAR
E-23, WEST JYOTI NAGAR, DELHI, 110094

Roll No - 110

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SATYA VIR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRIYA MISHRA
AGYAY NAGAR, BLOCK B/237, CHHATTISGARH,
495001

Roll No - 111

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SUSHIL KUMAR MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV SINGH
MOHALLA KISHANGARH, UTTAR PRADESH,

Roll No - 112

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JASWANT SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH BHANDARI
16, VIVEK NAGAR, RADHAGANJ, MADHYA PRADESH,
455001

Roll No - 113

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KARAN SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAJAKAT ALI
VILL- PATHWARI MAZARA AZAMPUR, PO-
DHANAURA, UTTAR PRADESH, 244231

Roll No - 114

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAPHAT ALI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPESH KUMAR
HOUSE NO. 612, RAILWAY COLONY, NEW BASTI,
NEAR TRIMURTI TEMPLE JAKHAL, TEH- TOHANA,
HARYANA, 125133

Roll No - 115

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PARMA NAND

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DILIP KUMAR SINGH
VILLAGE- GARHWA, PO- KAZISARAI, HARAHAUA,
UTTAR PRADESH, 221105

Roll No - 116

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SABHA SHANKAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR CHANDRAKAR
F-2/16, FIVE BUILDING OPPOSITE RTO OFFICE DURG, ,
CHHATTISGARH, 491001

Roll No - 117

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ANANT KUMAR CHANDRAKAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDIP BHIMRAO KUMBHEKAR
SONTAKKE COLONY, KINWAT ROAD, BHOKAR, TQ-
BHOKAR, MAHARASHTRA, 431801

Roll No - 118

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHIMRAO KUMBHEKAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YAGYESH KUMAR VAIRAGI
151, MAHARSHI DAYANAND MARG, TOPKHANA,
MADHYA PRADESH, 457001

Roll No - 119

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BALKRISHAN VAIRAGI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAKHAN LAL JTC
H.NO. 1323, SHRI KRISHNA VIHAR COLONY, BEHIND
VIP KARISHMA APARTMENT, MOWA,
CHHATTISGARH, 492014

Roll No - 120

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BODHI RAM JTC

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHUTOSH YADAV
HOUSE NO. 05, MINI H.I.G. DEVPRAYAGAM COLONY
JHALWA, UTTAR PRADESH, 211015

Roll No - 121

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM LAL YADAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR BHATT
SHIVPARA, NEAR VARDHMAN BHAVAN, BAJRANG
CHOWK, CHHATTISGARH, 491001

Roll No - 122

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAM KUMAR BHATT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARUV NARAYAN SHUKLA
BEHIND AGRAWAL NURSING HOME, 12/238,
KHUTEHI, MADHYA PRADESH, 486001

Roll No - 123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARAYAN PRASAD SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP KUMAR
RZ-L-12A, STREET NO. 5, GEETANJALI PARK, WEST
SAGARPUR, DELHI, 110046

Roll No - 124

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OM PRAKASH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SINGH
VIKASH NAGAR, PO-JAGJIVAN NAGAR, PS.
SARAIIDHELA, JHARKHAND, 826003

Roll No - 125

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHAMBHU SINGH YADAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV MISHRA
HIG-16, NEEM SARAI, MUNDERA BAZAR, UTTAR
PRADESH, 211011

Roll No - 126

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAKASH NARAYAN MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAIENDRA KUMAR
BLOCK NO.- 06, HOUSE NO.- 197, TRILOK PURI, DELHI,
110091

Roll No - 127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAGHUVAR DAYAL

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAURABH KUMAR SHARMA
VILLAGE- JAMALPUR, POST- NIMCHANA, UTTAR
PRADESH, 203401

Roll No - 128

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHENDRA SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOHAN KUMAR
FLAT NO.107-B, GROUND FLOOR, M.S. ENCLAVE,
PART-II, DHAKOLI, ZIRAKPUR, PUNJAB, 140603

Roll No - 129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SURESH CHAND

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPIKA TIWARI
JAGRITI VIHAR, NEAR MEDICAL COLLEGE,
UTTARAKHAND, 250004

Roll No - 130

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHAIENDRA TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR PANDEY
CHAMBER NO.248, PATIALA HOUSE COURT, DELHI,
110001

Roll No - 131

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARI SHANKAR PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI RANJAN
H.NO.203, CHANDRASHEELA APARTMENT
MALIWARA, NEHRU NAGAR, UTTAR PRADESH,
201001

Roll No - 132

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI S.N. PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ROHINI GUTTHA
GUTTA ROHINI, D. NO.3-71, D/O G. RAMA
MOHANRAO, JANAMPET, JAGANNADHA PURAM,
POSTVIJAYARAI PEDAVEGI MANDAL, ANDHRA
PRADESH, 534475

Roll No - 133

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAMAMOCHANARAO GUTTA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARANJAN SINGH
NARANJAN SINGH, S/O CHATTER SINGH, R/O V.P.O.
SERDHA, HARYANA, 136027

Roll No - 134

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHATTER SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR DHRUW
BADPARA KESHKAL, PO KESHKAL, CHHATTISGARH,
494331

Roll No - 135

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE LAKHAN RAM DHRUW

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH PANDEY
C/O ASHUTOSH PANDEY (ADVOCATE), VILLAGE-
MOHANAPUR, POST BADHARAMIR, TEHSIL-SADAR
MAHARAJGANJ, UTTAR PRADESH, 273303

Roll No - 136

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAI PRAKASH PANDEY

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH CHANDRA VERMA
64 CHAK RAGHUNATH NAINI BAZAR NAINI, UTTAR
PRADESH, 211008

Roll No - 137

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GANESH CHANDRA VERMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKIT SAXENA
H.NO.4/A, ALKAPURI COLONY, CITY CENTER ,
MADHYA PRADESH, 474006

Roll No - 138

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PANKAJ SAXENA`

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHANK SINGH
SHASHANK SINGH, N4/35 C-68, MAHAMANA NAGAR
COLONY, KARAUNDI, SUNDERPUR, UTTAR PRADESH,
221005

Roll No - 139

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJESH KUMAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR KAHAR
V KEERO KA JHOPRA , POST KHANPURA, TH.
NAINWAN, RAJASTHAN, 323801

Roll No - 140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LALA RAM KAHAR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUMIT TRIPATHI
NEAR GAYATRI MANDIR, CIVIL LINES WARD NO. OLD
10, NEW 13, MADHYA PRADESH, 484001

Roll No - 141

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SOMKANT SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR SINGH
H-110/B, TRENCHING GROUND ROAD, WEST BENGAL,
700024

Roll No - 142

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURESH PRASAD SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURYA PRAKASH DWIVEDI
110GH/3F, SHIVKUTI, MELA ROAD, NEAR GYAN BALU
SHOP, GOVINDPUR, TELIYARAGANJ, UTTAR
PRADESH, 211004

Roll No - 143

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE ADYA PRASAD DWIVEDI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVI KUMAR SHAH
13/1 DURGA DAS LANE, KHIDDERPORE, WEST
BENGAL, 700023

Roll No - 144

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT. DEO NARAYAN SHAH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VARUN KUMAR
NEAR OLD DURGA MANDIR, VILL.+PO+PS.-
KAMTAUL, BIHAR, 847304

Roll No - 145

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SURENDRA THAKUR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. BINU SHARMA
R-7/ 39, RAMA VALEY, RAIPUR ROAD, BODRI,
CHHATTISGARH, 495220

Roll No - 146

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI DEVESH SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH KUMAR SAHU
UMESH KUMAR SAHU, S/O SHRI ABHIRAM SAHU,
BEHIND PETROL PUMP, LAKHANGARH, PITHORA,
CHHATTISGARH, 493551

Roll No - 147

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ABHIRAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYAJIT SINGH
BALBHADRA WARD, BHATAPARA, CHHATTISGARH,
493118

Roll No - 148

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI PRATAP SINGH SALUJA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANITA KUJUR
C/O Y.N. MISHRA, Q.NO.A/11, KANCHAN VIHAR
COLONY, SEEPAT ROAD, SARKANDA,
CHHATTISGARH, 495006

Roll No - 149

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI JAMES KUJUR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEKANAND KOTANGLE
VIVEKANAND KOTANGLE, BEHIND RAMJANIYA,
BABA MAZHAR TALAPARA, CHHATTISGARH, 495001

Roll No - 150

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. S.K. KOTANGLE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJA SALUJA
S/O SATYAJIT SINGH, BALBHADRA WARD, BESIDE
THARUMAL PETROL PUMP, BHATAPARA,
CHHATTISGARH, 493118

Roll No - 151

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI PRATAP SINGH SALUJA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUSHMA SHARMA
C/O SHRI ABHISHEK SHARMA, E-1, JUDGE COLONY,
R.K. NAGAR, CHHATTISGARH, 491441

Roll No - 152

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI ABHISHEK SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. GEETA BAGHEL
GEETA BAGHEL, D/O SHRI RAGHURAM BAGHEL ,
VILL+POST KUKANAR, CHHATTISGARH, 494115

Roll No - 153

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI RAGHURAM BAGHEL

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJENDRA KUMAR SAHU
QUARTER NO.G-23, NUTAN COLONY, SARKANDA,
CHHATTISGARH, 495001

Roll No - 154

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KUNJ RAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH SINGH
RAJESH SINGH OFFICE OF DDP BEHIND DISTRICT
COURT, AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 155

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KAPIL SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH TIWARI
18 A/7, MUIR ROAD, AWADHPURI COLONY, UTTAR
PRADESH, 211002

Roll No - 156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HRISHIKESH TIWARI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. SALIM QURAISHI
QURAISH NAGAR, BHALUA, TOLA WARD 14, POST
BILLI PS OBRA, UTTAR PRADESH, 231219

Roll No - 157

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI YUSUF QURAISI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPMALA MAGENDRA
154/3, VIP NAGAR, RISALI, BHILAI, CHHATTISGARH,
490006

Roll No - 158

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI V.R. MAGENDRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR TIWARI
WARD NO.09, NEAR DIVYANG HOSTEL, JAITHARI
ROAD,, MADHYA PRADESH, 484224

Roll No - 159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KESHAW PRASAD TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MADAN HALDAR
VILLAGE, JUGANI CAMP, TAHSIL PHARASGAON,
CHHATTISGARH, 494229

Roll No - 160

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ANIL HALDAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJENDRA PRASAD
CIVIL COURT, DUDHI, POST-DUDHI, UTTAR PRADESH,
231208

Roll No - 161

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM LAKHAN SAH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DHARMENDRI DEVI
VILL.JAINPUR, PO. MALAGARH, UTTAR PRADESH,
203001

Roll No - 162

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE BHAGIRATH SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHLOK SRIVASTAVA
F 3B, FLAT NO.302, BLOCK NO.40, SECTOR 27, ATAL
NAGAR, NAVA RAIPUR, CHHATTISGARH, 492015

Roll No - 163

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SATAYA PRAKASH SRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PURUSHOTTAM SONI
PURUSHOTTAM SONI, BEHIND SBI WARD NO.7,
NOWGONG, MADHYA PRADESH, 471201

Roll No - 164

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GHANSHYAM DAS SONI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR CHAURASIA
BABA BEEJ BHANDAR, NEAR HOLIKA PARK
MAHARAJPUR, MADHYA PRADESH, 471501

Roll No - 165

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAGIRATH CHAURASIA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KOKILA RAKESH SHARMA
INDRANI BASANT STREET, 03 RAM MANOHAR
LOHIYA COLONY, BEHIND GOVT. SCHOOL,
CHHATTISGARH, 492005

Roll No - 166

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI KRISHNA SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYA NARAYAN YADAW
CIVIL COURT, DUDDHI, UTTAR PRADESH, 231208

Roll No - 167

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ANAND MADHAV YADAW

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL KUMAR GUPTA
H.NO.172/2, SOUTH KRISHNA PURI, UTTAR PRADESH,
251002

Roll No - 168

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAMOD KUMAR GUPTA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR MANGLANI
WARD NO.19, SINDHI COLONY, BALAGHAT, POST
BALAGHAT, MADHYA PRADESH, 481001

Roll No - 169

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KISHOR MANGLANI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH PANDEY
138B/1D, CHANDPUR, SALORI TELLIYARGANJ, UTTAR
PRADESH, 211004

Roll No - 170

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TEJESHWAR PRASAD PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. USHA SINHA
D/O SMT. YASHODA DEVI SINH, NEAR
VISHAWKARMA, AUTO, MAIN ROAD , MAHUR,
BANDPARA, CHHATTISGARH, 494334

Roll No - 171

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE BAHUR RAM SINHA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP SINGH BAGHEL
WARD NO.07 DEVI MANDIR ROAD BUS STAND SARSI
HOUSE BEOHARI TAHSIL BEOHARI, MADHYA
PRADESH, 484774

Roll No - 172

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV PRATAP SINGH BAGHEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJENDRA SINGH DHARAR
NEW COLONY TOPE WALA MOHALLA JIWAJI GANJ
LASHKAR, MADHYA PRADESH, 474001

Roll No - 173

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HARIBHAJAN SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHINAV SINGH
B-120, TOWER- 2, RUDRA AAKRITI APPTS. NAINI,
UTTAR PRADESH, 211008

Roll No - 174

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI D.P.N. SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANDEEP SINGH SALUJA
WARD NO.08, GURUNANAK WARD, BASNA,
CHHATTISGARH, 493554

Roll No - 175

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI TRILOCK SINGH SALUJA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELAM CHANDRAKANT JADHAV
K-2, 722, AJINTHA TOWN SOCIETY, KANJURMARG
(W), MAHARASHTRA, 400078

Roll No - 176

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI CHANDRAKANT KERU JADHAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR SHANTI DEEP
FLAT NO.C-1, 3RD FLOOR, 34 SATYAJIT ROY SARANI
PARNASHREE, WEST BENGAL, 700060

Roll No - 177

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SATYA NARAYAN AZAD

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR TRIPATHI
NEAR RAMLILA MAIDAN, W.NO.19, KHANNA
CHOWK, GHOGHAR, TEH.HUZUR, MADHYA
PRADESH, 486001

Roll No - 178

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI INDRASHEKHAR PRASAD TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY
SANJAY KUMAR PANDEY, (ADVOCATE) SHRI
MUKHDEW PANDEY, VILL.-MURKA, PO-
KAMARI,TAH.-SHANKARGARH, CHHATTISGARH,
497118

Roll No - 179

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI MUKHDEW PANDEY

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MEENA SUSHEEL
H.NO.69-C MARKET, SECTOR-1, BHILAI NAGAR,
CHHATTISGARH, 490001

Roll No - 180

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI K.S.SUSHEEL KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. POOJA AGRAWAL
ADV. POOJA AGRAWAL, C/O DEEKSHA AGRAWAL, 85
G PO- WARD SARASWATI SHISHU MANDIR,
CHHATTISGARH, 493773

Roll No - 181

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI BRIJMOHAN AGRAWAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANJU LATA HOTA
BAIKUNTHPUR, GOUSALA PARA, DR. DAS GALI,
CHHATTISGARH, 496001

Roll No - 182

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI GANESH RAM HOTA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANUBHUTI JHA
ANUBHUTI JHA, W/O MOHIT SELOT, CHAITANYA,
211/9, PLOT NO.2 MADHUBAN NAGAR, BORASI,
CHHATTISGARH, 491001

Roll No - 183

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MOHIT SELOT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ASHA SHARMA
EWS-130/135, HOUSING BOARD COLONY, BEHIND
GOVERNMENT SCHOOL, TATIBANDH,
CHHATTISGARH, 495220

Roll No - 184

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI HARI NARAYAN SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMRITI SINHA
BUNGLOW NO. R-51, CIVIL LINES, MADHYA
PRADESH, 485001

Roll No - 185

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI PRAVIN KR. SINHA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH KUMAR GUPTA
SINDHI COLONY, PENDRA ROAD, , CHHATTISGARH,
495117

Roll No - 186

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ARUN KUMAR GUPTA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MALTI GUPTA
NORTH RING ROAD WARD NO.21, BAURIPADA,
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 187

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJESH GUPTA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NASUMUDDIN ANSARI
LANE R-3, BHARTINAGAR BILASPUR,
CHHATTISGARH, 495001

Roll No - 188

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI UMAR ALI ANSARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUMAN DEWANGAN
GAYATRI KRIPA, BEHIND RAM KUMAR ARTS IN
FRONT OF DR. D.D. RAI HOUSE, KARBALA ROAD,
CHHATTISGARH, 495001

Roll No - 189

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MANOJ KUMAR DEWANGAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. JYOTI RELWANI
TEURAM COLONY, KHOKHLI ROAD, MATA DEVALA
WARD, CHHATTISGARH, 493118

Roll No - 190

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI BHARAT KINGRANI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKASH SHARMA
H.NO.4, RIDDI SIDDHI RESIDENCY, OPP. SHRISTI
PALAZZO, AVANTI VIHAR, CHHATTISGARH, 492001

Roll No - 191

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. PAWAN KUMAR SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR KESHRI
AMARPUR PENDRA, CHHATTISGARH, 495119

Roll No - 192

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SANTOSH KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. GUNJAN SHUKLA
D-28, HIG-I, ABHILASHA PARISAR, BEHIND NEW BUS
STAND, CHHATTISGARH, 495001

Roll No - 193

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI ASHOK KUMAR SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRANAV KUMAR TIWARI
DONGREY COLONEY, PANCHSHEEL NAGAR,
CHARODA, TEH. PATAN, CHHATTISGARH, 495220

Roll No - 194

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI BRIJ BIHARI TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UTKARSH JOSHI
NEAR TARBAHAR POLICE STATION, LINK ROAD,
CHHATTISGARH, 495001

Roll No - 195

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARAYAN DUTT JOSHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUNESHWAR SINGH RAJPUT
WARD NO.3, PLOT NO.221, JEEVAN VIHAR COLONY,
BODARI, CHHATTISGARH, 495220

Roll No - 196

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI ROOPSINGH RAJPUT

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANJANA MOURYA
C/O NANDINI GENERAL STORE, FAVVARA CHOUK,
LORMI, CHHATTISGARH, 495115

Roll No - 197

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MUKESH KUMAR MOURYA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANSHU SHARMA GILL
HOUSE NO.28, BARSANA ENCLAVE, MOHABA BAZAR,
TATIBANDH, CHHATTISGARH, 492099

Roll No - 198

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI JASVINDER SINGH GILL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNISH DWIVEDI
34, MAHALAXMI NAGAR, OPP TO: VINDHYACHAL
ACEDAMY, MADHYA PRADESH, 455001

Roll No - 199

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VERENDRA KUMAR DWIVEDI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOURABH PATHAK
BEHIND GOVT. HOSPITAL, AZAD WARD, MADHYA
PRADESH, 481661

Roll No - 200

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHANKER PATHAK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJIV RANJAN TIWARI
MUHALA- SHASTRI NAGAR, PIPRA KALAN, COURT
ROAD GARHWA, JHARKHAND, 822114

Roll No - 201

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GORAKH TIWARI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ALKA YADU
ALKA YADU W/O NITIN YADU, SHYAMALI CHHAYA,
NEAR AKASH GAS GODWAN, SHRI NAGAR ROAD,
GUDIYARI, CHHATTISGARH, 492001

Roll No - 202

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI NITIN YADU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANAMIKA SINGH
VILLAGE- HATWA, CH.NO.1 , POST - PATULKHI, TAH.
HANUMANA, MADHYA PRADESH, 486331

Roll No - 203

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI YAGYANARAYAN SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REKHA
H.NO.183, O-BLOCK, YASHODA NAGAR, , UTTAR
PRADESH, 208011

Roll No - 204

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE JAI PRAKASH NARAYAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAGHVENDRA KUMAR CHOUBEY
H.NO.1744, WARD 69, GANESH NAGAR, MAHADEV
GHAT ROAD, RAIPURA, CHHATTISGARH, 492013

Roll No - 205

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI NAND KUMAR CHOBEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH TRIPATHI
SAHAstra DHARA ROAD, NEAR AIRTEL TOWER,
WORD NO.05, DEVDARA, MADHYA PRADESH, 481661

Roll No - 206

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAKESH TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAWAN KUMAR THAKUR
SAWAN KUMAR THAKUR, C/O MR. C.L. THAKUR,
H.NO.41/1072 NEAR SHIV TEMPLE, DHANGAR
MOHALLA, TIKRAPARA, CHHATTISGARH, 492001

Roll No - 207

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI CHAMAN LAL THAKUR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDRA KUMAR MANEKAR
NARENDRA KUMAR MANEKAR PARK ROAD DAMUA
NO.8, TAH.JUNNARDEO, MADHYA PRADESH, 480555

Roll No - 208

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DAYARAM MANEKAR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUJ KUMAR
VILLAGE- PAKURBHAT, POST - JAMARUA,
TAH.BALOD, CHHATTISGARH, 491226

Roll No - 209

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ASTHIR RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TAPAS RANJAN SAHOO
AT/PO BATHARLA, VIA-PATNAGARH, ODISSA, 767025

Roll No - 210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HARADHANA SAHOO

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR KURRE
MIG-569, PADMANABHPUR, CHHATTISGARH, 491001

Roll No - 211

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI JAGO DAS KURRE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RITA SHUKLA
Q.NO.III/1, CHM CALONY, W.NO.22, MANENDRAGARH,
CHHATTISGARH, 497442

Roll No - 212

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI HIRALAL SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJENDER SHARMA
H.NO.581, GHEVRA VILLAGE,, DELHI, 110081

Roll No - 213

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR BADGAIYAN
ROCHLANI CHOWK, JAI PRAKASH WARD, NAI BASTI,
MADHYA PRADESH, 483501

Roll No - 214

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ASHWANI KUMAR BADGAIYAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMBRISH TANDON
03, PLOT NO.5, GANDHI GRAM, G.T. ROAD, UTTAR
PRADESH, 208007

Roll No - 215

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NATWAR LAL TANDON

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PIYUSH DUBEY
41-B, UTKARSH ESTATE NEAR BENGALI SQUARE,
MADHYA PRADESH, 452016

Roll No - 216

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHAMBHU DAYAL DUBEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANVIR SINGH
3C/306 AWAS VIKAS HANSPURAM NAUBASTA, UTTAR
PRADESH, 208021

Roll No - 217

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAGAT PAL SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. VARSHA CHOUBEY
HOUSE NO.1744, GANESH NAGAR, WARD NO.69,
MAHADEV GHAT ROAD, RAIPURA, CHHATTISGARH,
492013

Roll No - 218

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAGHVENDRA KUMAR CHOUBEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV SHANKAR MISRA
115 A YADVENDRA NAGAR, GOPAL NAGAR NEAR
KARAMPUR KUAN, UTTAR PRADESH, 208011

Roll No - 219

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SABHAJIT MISRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUMAR SAHU
NEAR SHIV MANDIR , SAHUPARA, NEAR
DANGANIYA, CHHATTISGARH, 492001

Roll No - 220

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. KANHAIYA LAL SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARISH KUMAR SAHU
JUDGE BUNGALOW, WARD NO.2, MAIN ROAD,
GHARGHODA, CHHATTISGARH, 496111

Roll No - 221

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SONU RAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RANI LAKSHMI SAHU
NEAR SHIV MANDIR, SAHU PARA DANGANYA,
CHHATTISGARH, 492001

Roll No - 222

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI BHUPENDRA KUMAR SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KAJAL VERMA
KAJAL VERMA W/O LAKSHAY KUMAR , S-47,
PALLAVPURAM PH-II, POST MODIPURAM, UTTAR
PRADESH, 250110

Roll No - 223

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LAKSHAY KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. DEEPALI MAJUMDAR
NEW SARKANDA, BANGALIPARA, GALI NO.4,
CHHATTISGARH, 495001

Roll No - 224

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI BENI MADHAW MAJUMDAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REKHA
H.NO. 428/1, MOH. JATWARA, CITY SONIPAT,
HARYANA, 131001

Roll No - 225

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SATPAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAROJ SINGH PORTE
KU. SAROJ SINGH D/O LATE SRI NARAYAN PRASAD
PORTE, NEAR SHARDA GAS GODOWN, KAPIL
NAGAR, SARKANDA, CHHATTISGARH, 495006

Roll No - 226

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE NARAYAN PRASAD PORTE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDRA VERMA
NEAR I.G. OFFICE, BEHIND RAHUL COMPUTER,
NEHRU CHOWK, CHHATTISGARH, 495001

Roll No - 227

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BRAJ KUMAR VERMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ANIMA SHUKLA
ANIMA SHUKLA, D/O AMRESHWAR DUBEY SADAR
THANA ROAD, GURDWARA WARD MAYAPUR,
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 228

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI PANKAJ SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MINI SONI
LIG-I, H.NO.50, SEC.-4, DEEN DAYAL UPADHAYA
NAGAR, CHHATTISGARH, 492010

Roll No - 229

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI KANHAIYA LAL SONI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KAMINI SARAF
BHARTIYA NAGAR, BEHIND MUKTI DHAM, VYAPAR
VIHAR ROAD, CHHATTISGARH, 495001

Roll No - 230

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI M.L. SARAF

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SALIL SHARMA
VILL. GODAHAR, TEH. HUZUR, MADHYA PRADESH,
486001

Roll No - 231

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI S.K. SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SAVITA RAJWADE
RAJWADE BHAVAN, PATEL PARA WARD NO.9,
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 232

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAM VIFAL RAM RAJWADE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AMRITA SHARMA
GAYATRI MANDIR ROAD, VIDYA NAGAR,
CHHATTISGARH, 495001

Roll No - 233

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI RAVINDRA SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHARTENDU KUMAR BHAGAT
LAKRAPARA , NEAR ANGANBADI KENDRA,
FUNDURDIHARI, AMBIKAPUR, CHHATTISGARH,
497001

Roll No - 234

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE JAIPAL RAM BHAGAT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAPIL KUMAR NIM
4/2294 A, STREET NO.4, BIHARI COLONY, SHAHDARA
(NEAR RAILWAY LINE), DELHI, 110032

Roll No - 235

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GANESHI LAL NIM

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH THAKUR
WARD NO.11, CHHURIA, , CHHATTISGARH, 491558

Roll No - 236

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE V.K. THAKUR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAKASH MANI DAS
IMALI PARA, BHATGAON COLLIERY, CHHATTISGARH,
497235

Roll No - 237

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ADHIN DAS

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BADDEPUDI SAI PRAKASH
PLOT NO.123, H.NO.5-6-85, ROAD NO.412, VAIDEHI
NAGAR, VANASTLIANPURAM, RANGA REDDY,
TELANGANA, 500070

Roll No - 238

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI B.PRASAD RAO

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHIT KUMAR BHOI
AT/PO PADAMPUR FRONT STREET OF ICICI BANK,
ODISSA, 768036

Roll No - 239

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SARAT CHANDRA BHOI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RISHI KUMAR SONI
A-51, JEEWAN COLONY, WARD NO.45, BEHIND OF
BARFANI ASHRAM, CHHATTISGARH, 491441

Roll No - 240

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BANWARI LAL SONI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR CHATURVEDI
DEPUTY DIRECTOR PROSECUTION OFFICE,
RAMANUJGANJ, CHHATTISGARH,

Roll No - 241

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAGANNATH CHATURVEDI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEERAJ KUMAR SHARMA
BEHIND CHHABRA PALES WARD NO.45,
HEMUNAGAR, CHHATTISGARH, 495004

Roll No - 242

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAJKUMAR SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. JYOTI SNEHI
DEPUTY DIRECTOR PROSECUTION OFFICE, DISTRICT
AND SESSION COURT COMPOUND, CHHATTISGARH,
491001

Roll No - 243

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI PITAMBER SINGH NABHGESH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY ANAND
FOZDAR COLONY NEAR NIZAMPUR ROAD
NARNAUL, HARYANA, 123001

Roll No - 244

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GYAN CHAND

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDER
HOUSE NO. 221, WARD NO. 1, GALI NO. 14 VIKAS
NAGAR LINE PAR BAHADURGARH, HARYANA,

Roll No - 245

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJMAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GHANSHYAM KODAPE
WARD NO. 21, KANDRAPARA, BAJRANG CHOUK, PO
AND TAH- DONGARGARH, CHHATTISGARH,

Roll No - 246

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI TIKARAM KODAPE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDER TIRKEY
VILLAGE - THAKURPUR, ANAND NAGAR, PO.
RAGHAV PURI, AMBIKAPUR, CHHATTISGARH,

Roll No - 247

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI N. TIRKEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRAGUPT YADAV
HOUSE NO. - 36, SHIV MANDIR, GALI NO.- 03,
MOUJPUR, DELHI, 110053

Roll No - 248

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIJAY SINGH YADAV

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIBHA
VISHAL PHOTOSTAT GULAB SINGH CHOWK CITY
THANA ROAD, HARYANA, 125001

Roll No - 249

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI HARISH CHANDER

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYA PRAKASH TRIPATHI
L-10 SURYA KUND COLONEY GORAKHNATH, UTTAR
PRADESH, 273015

Roll No - 250

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARISHANKAR TRIPATHI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PREETI PANDEY
H.NO.- 573, THIRD FLOOR, V-BAZAAR COMPLEX,
INFRONT OF GURDWARA, MOHADDIPUR, UTTAR
PRADESH,

Roll No - 251

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI TRIPATI NATH PANDEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MEGHA TAMRAKAR
HOUSE NO-85 STREET NO.2, TEACHERS COLONY
SHIKSHAK NAGAR DURG, CHHATTISGARH, 491001

Roll No - 252

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI VIVEK NAYAK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR
PROSECUTION CELL (RPF) DSC OFFICE, RPF, KHORDA
ROAD DIVISION, EAST COAST RLY, ODISSA, 752050

Roll No - 253

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AMAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DABLU RAM NAGE
FUNDURDIHARI, WARD NO. 04, MUKTIPARA,
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 254

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. SHANKAR RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR KOHLI
GAUTAM NAGAR STREET NO-1 H.NO.-15 LINA ROAD
HOSHIARPUR PUNJAB, PUNJAB, 146001

Roll No - 255

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJ KUMAR KOHLI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVENDRA KUMAR MISHRA
CH.NO.K-84, TISHAZARI COURT, DELHI, 110054

Roll No - 256

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SIDHNATH MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINIT KUMAR BHUTANI
CHAMBER N-47 CIVIL COURT COMPLEX TAHNA DIST-
FATEHABAD HARAYANA, HARYANA, 125120

Roll No - 257

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SANT LAL BHUTANI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDARSHAN KUMAR
H.NO-B-304 A, B-BLOCK BHARAT VIHAR KAKRAULA
PART TENT HOUSE WALI GALI DWARKA SECTOR-15,
DELHI, 110078

Roll No - 258

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GIANI RAM

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIPENDRA MISHRA
NIPENDRA MISHRA VIKAS NAGAR COLONY
KONDAGOAN, CHHATTISGARH, 494226

Roll No - 259

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GIRISH CHANDRA MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARAMJIT
H.NO.1458/17 UTTAM NAGAR TOWER COLONEY
HANSI DIT.HISAR HARYANA, HARYANA, 125033

Roll No - 260

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SURINDER SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR SINGH
VILLAGE OBARI POST- BALRAMPUR THANA
BALRAMPUR TAHSIL- BALRAMPUR DIST
-BALRAMPUR C.G., CHHATTISGARH, 497119

Roll No - 261

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GIRDHAR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDHAKAR SINGH
A-18, GALI NO-1,A-3 BLOCK KABIR NAGAR, DELHI,
110094

Roll No - 262

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAPHUL SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITESH
VPO MEHANDA TEH. HANSI, HARYANA, 125033

Roll No - 263

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAIBIR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. AISHA KHAN
D/O MOHD. ASHFAQ KHAN , HOUSE NO.7/671,
MOHALLA-MUBARAK SHAH, NEAR ARBI MADARSA,
UTTAR PRADESH, 247001

Roll No - 264

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MOHD. ASHFAQ KHAN

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROHIT SHUKLA
1082, BEHIND BABULAL FACTORY CIVIL LINES ,
UTTAR PRADESH, 284002

Roll No - 265

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA SHEKHAR SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHUB LAL SAHU
R/O SMT. SEEMA YEOLE KUSUM-KUNJ NEAR OF
DUDHADHARI MATH 1 MATH PARA, CHHATTISGARH,
492001

Roll No - 266

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE KHELAVAN RAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAUSHAL PRASAD KOSARE
VILL- BHARDA KALA POST- BALDEVPUR TAHSIL-
KHAIRAGARH, CHHATTISGARH, 491881

Roll No - 267

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE LALDAS KOSARE

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHANU PRATAP SINGH
BHANU PRATAP SINGH S/O CHARAN SINGH VILLAGE
AND POST- KAIRI , UTTAR PRADESH, 251305

Roll No - 268

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHARAN SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU.SHARDA PATEL
KU.SHARDA PATEL WARD NO-12 AMAPARA ROAD
BALOD, CHHATTISGARH, 491226

Roll No - 269

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI CHANDRABHAN PATEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NUSHRAT TAHSIN QUADRI
PUNCHWATI GALI, JARHAGARH MAHAMAYA ROAD,
AMBIKAPUR, CHHATTISGARH, 497001

Roll No - 270

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MUKHTAR AHMAD QUADRI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM KRIPAL RAI
RAM KRIPAL RAI VILL-CHANDANI POST-KUNDESAR,
UTTAR PRADESH, 233227

Roll No - 271

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM BACHAN RAI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAVAN KUMAR
V+P RONI HARJIPUR, UTTAR PRADESH, 251301

Roll No - 272

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KARAN SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR
VILLAGE + POST - FARIDA - P.S.EKA, UTTAR
PRADESH, 205152

Roll No - 273

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUDHIR KUMAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REENA DEHARI
DEPUTY DIRECTOR PROSECUTION OFFICE, DISTRICT
AND SESSION COURT COMPOUND, CHHATTISGARH,
491001

Roll No - 274

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI D.L. DEHARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIPIN KUMAR
VIPIN KUMAR S/O SUBHASH CHAND H.N.590
MIMLANA ROAD CHUNGI NO-2, UTTAR PRADESH,
251002

Roll No - 275

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUBHASH CHAND

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUKHWINDER SINGH
HOUSE NO.3296 P.G.-I SOCIETY SECTOR 49 D,
CHANDIGARH, 160043

Roll No - 276

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KEHAR SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ZEBA PARVEEN
HO.NO.747, SHIEKH, SARAIN, UTTAR PRADESH,
261001

Roll No - 277

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LIYAQAT ALI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Registrar General

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IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANANT MODGIL
H.NO.386/2 SECTOR 44-A, CHANDIGARH, 160047

Roll No - 278

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN KUMAR SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH SIDHAWAT
B-509 PANCHSHEEL APARTMENT PLOT NO-09 SECTOR
-10 DWARKA, DELHI, 110075

Roll No - 279

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GOVARDHAN LAL SIDHAWAT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GOVIND VAISHNAV
69 SARVA RITU VILAS NEAR PARK , RAJASTHAN,
313001

Roll No - 280

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMAL DAS VAISHNAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAURAV JAIN
STREET KISHOREKAN, H.NO.33 SARDHANA, UTTAR
PRADESH, 250342

Roll No - 281

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUSHIL KUMAR JAIN

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MD AINUL ANSARI
G-73,2ND FLOOR,SHAHEEN BAGH JAMIA NAGAR,
DELHI, 110025

Roll No - 282

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MD ASGAR MIA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG RAWAT
308, C.K. DAPHTARY, BLOCK, SUPREME COURT OF
INDIA, DELHI, 202001

Roll No - 283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMESH RAWAT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVRANJAN GARG
H.NO.5/162, HAVELI JUDGE SAHIB, BEHIND GANESH
MANDIR, VPO AND TEHSIL CHHACHHRAULI,
HARYANA, 135103

Roll No - 284

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI R.N.P. GARG

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAMIR KUMAR TRIVEDI
VILLAGE-PUR POST-PUR , UTTAR PRADESH, 209303

Roll No - 285

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMESH CHANDRA TRIVEDI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL MANAV
H.NO 4/689, STREET NO-11 BHOLA NATH NAGAR,
DELHI, 110032

Roll No - 286

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ACHHEY LAL MANAV

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAVNEET SHARMA
C 3A/144C , JANAKPURI, DELHI, 110058

Roll No - 287

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE S.O. SHARMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNESH KUMAR
FLAT NO.S-12, PLOT NO 1/32 SECTOR -2, RAJENDER
NAGAR SAHIBABAD, UTTAR PRADESH, 201005

Roll No - 288

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA UPADHYAY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHARANJI LAL
CHARANJI LAL S/O SHRI TEK CHAND R/O V.P.O
CHANDANA , TEHSIL KAITHAL, HARYANA, 136027

Roll No - 289

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI TEK CHAND

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KULWINDER KAUR
J-68, VISHNU GARDEN, NEAR SHEETLA MATA
MANDIR, DELHI, 110018

Roll No - 290

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MANPREET SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR
HOUSE NO-961 SECTOR 23 HUDA, HARYANA,

Roll No - 291

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHENDER SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOKHAN KUMAR
VILLAGE AND POST- PAGAR KHAS, , UTTAR
PRADESH, 272123

Roll No - 292

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SARAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

(Similar to that affixed
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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHAY NARAIN SINGH
VILL AND POST- POOR, , UTTAR PRADESH, 277124

Roll No - 293

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE INDRA DEO SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KAUSHIK
KESHAV NAGAR GALI NO-3, NEAR RATNA HOSPITAL ,
HARYANA, 123001

Roll No - 294

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI UMRAO SINGH KAUSHIK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. AMNA HASHMI
HASHMI HOUSE NEAR MODERN GAS GODOON
UPWAN VIHAR COLONY BEHAT ROAD SAHARANPUR,
UTTAR PRADESH,

Roll No - 295

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHAFIQ AHMAD HASHMI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMALENDU MISHRA
S/O TRIPTI SHANKER MISHRA, VILL AND PO-
DUBHAR, UTTAR PRADESH,

Roll No - 296

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI T.S. MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ROSHNI
94/29 STREET-1 BASANT VIHAR OPPOSITE
CHOTURAM STADIUM, HARYANA, 124001

Roll No - 297

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SURENDER DUHAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY GADHWAL
HOUSE NO-266,SECTOR-2 VIDHYADHAR NAGAR,
RAJASTHAN, 302039

Roll No - 298

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BANWARI LAL GADHWAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DAYANIDHI DWITIA CHAND
AT- BEHERAMAL (NUAPADA) LAND MARK KARATE
BUILDING PO- INDUSTRIAL ESTATE PS -
JHARSUGUDA, ODISSA, 768203

Roll No - 299

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KULAMANI DWITIA CHAND

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VARUN KUMAR
VARUN KUMAR S/O NARENDRA SINGH, VILL+POST
DUDHAHERI, UTTAR PRADESH, 251203

Roll No - 300

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NARENDRA SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR MANIKPURI
PRASHANT KUMAR MANIKPURI S/O MR SATYA
PRAKASH MANIKPURI SHARDA CHOWK,
CHHATTISGARH, 493889

Roll No - 301

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SATYA PRAKASH MANIKPURI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. DR. AMARJIT KAUR
W/O HARCHARAN SINGH, VILL CHAK RAM
SINGHWALA NEAR GURUDHWARA SAHIB P.O
BHUCHO MANDI, PUNJAB, 151101

Roll No - 302

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI HARCHARAN SINGH

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMAN MISHRA
C-1301 ANGEL JUPITER AHINSHAKHAD-II
INDRAPURAM GHAZIABAD (U.P.), UTTAR PRADESH,
201014

Roll No - 303

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHHOTE LAL MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JISHAN ALI
JISHAN ALI,S/O KHURSHED ALI NEAR R.I. C.
BHAGWANPUR MAIN MARKET BHAGWANPUR,
UTTARAKHAND, 247661

Roll No - 304

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KHURSHED ALI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNTAZEER AHMAD
MUNTAZEER AHMAD S/O NISHAR AHMAD VILLAGE -
HOZUKHEDI POST- SAHARANPUR , UTTAR PRADESH,
247001

Roll No - 305

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NISHAR AHMAD

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REEMA CHATURVEDI
647 B/I-118 JANKIPURAM GARDEN, LUCKNOW, UTTAR
PRADESH, 226021

Roll No - 306

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHAILESH KUMAR

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR
CHAMBER NO.47 CIVIL COURT COMPLEX TOHANA,
HARYANA, 126120

Roll No - 307

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SARAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH KUMAR DEWANGAN
Q-NO-D/108 K2VIHAR H.T.P.S. COLONEY DARRI NEAR
BECOAN SCHOOL, CHHATTISGARH, 495451

Roll No - 308

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI T.R. DEWANGAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHOBHA RAM KARIYARY
LIG- 45, HOUSING BOARD COLONY, VILL- SEMIPALI,
PS- DARRI, PO- BANKIMONGARA, CHHATTISGARH,

Roll No - 309

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI FIRAN LAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITIN KUMAR MEHRA
WARD-2 SHIKSHAK NAGAR BEHIND KRISHN RICE
MILL, CHHATTISGARH, 493889

Roll No - 310

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAM GOPAL MEHRA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDRA CHANDRA SHUKLA
501 SUNDARAM AMBEDAKAR VIHAR, UTTAR
PRADESH, 211001

Roll No - 311

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAKASH CHANDRA SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAPNA SHRIVASTAVA
70-C/5 CHHOTA BAGHARA PRAYAGRAJ U.P., UTTAR
PRADESH, 211002

Roll No - 312

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI AVANISH KUMAR SHRIVASTAVA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDER KUMAR
NARENDER P. SHARMA V.P.O. TITOLI TEH.& DIST
-ROHTAK PANA-12, HARYANA, 124001

Roll No - 313

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PARTAP SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TULSI RAM DEWANGAN
UTAI, BAJRANG NAGAR, WARD-15, POST -UTAI TAH &
POST -DURG 491107, CHHATTISGARH, 491107

Roll No - 314

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI CHAIT RAM DEWANGAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POOJA AGRAWAL
LAXMI NIWAS, VAISHALI NAGAR ROAD, SULTANIA
GALI, VINOBA NAGAR, BILASPUR C.G.,
CHHATTISGARH, 495001

Roll No - 315

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SONU AGRAWAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN KUMAR UNJAN
PRAVEEN KUMAR UNJAN, INDRAPRASTH BHAWAN
SURYA VIHAR COLONY, SEEPAT ROAD BILASUR C.G.,
CHHATTISGARH, 495006

Roll No - 316

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI F.L. UNJAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. JYOTI BANJEL
SANJAY NAGAR BALCO 217/3 WARD NO-7 KALI
MANDIR ROAD DIST-KORBA C.G., CHHATTISGARH,
495684

Roll No - 317

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI R.C. BANJEL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN KUMAR ANANT
VILL-PATADI POST-TILKEJA, VIA-BHAISMA ,
CHHATTISGARH, 495674

Roll No - 318

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE NARMADA PRASAD

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DIGVIJAY DAYAL
ADPO OFFICE CIVIL COURT PREMISES-TAKHATPUR,
CHHATTISGARH, 495330

Roll No - 319

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE DR. D.R. DAYAL

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRAGYA SHRIVASTAVA
PRAGYA SHRIVASTVA, MIG-II/26 (ROW HOUSE)
ABHILASA PARISAR, BILASPUR C.G.,
CHHATTISGARH, 495001

Roll No - 320

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI VIKAS SHRIVASTAVA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANAMIKA MISHRA
D/O SHRI UMA KUMAR MISHRA SHIV CHOWK
KUDUDAND BLASPUR C.G., CHHATTISGARH, 495001

Roll No - 321

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI UMA KUMAR MISHRA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHRADDHA TIWARI
NAYA PARA KRITI NAGAR SHIVA KIRAN STORE
SIRGITTI BILASPUR C.G., CHHATTISGARH, 495001

Roll No - 322

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI PRASAD TIWARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGESH KUMAR UNJAN
INDRAPRASTH BHAWAN, SURYA VIHAR COLONY,
SEEPAT ROAD, CHHATTISGARH, 495006

Roll No - 323

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI F.L. UNJAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. VARTIKA VERMA
26 VIKAS NAGAR, 27 KHOLI BILASPUR,
CHHATTISGARH, 495001

Roll No - 324

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI VIVEK KUMAR VERMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANJU KOTHARI
309 GOLCHHA ENCLAVE NEAR MARUTI RESIDENCY
AMLIDIH RAIPUR, CHHATTISGARH, 492001

Roll No - 325

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI RAMESH KOTHARI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMSAJIWAN
WARD NO. 13, SAHWANI TOLA KHONGAPANI, TAH-
MANENDRAGARH, CHHATTISGARH, 497447

Roll No - 326

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SONAI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANJAN KUMAR NAYAK
WARD NO-23 KAPOOR SINGH AREA NEAR MANGALA
MANDIR POST CHIRIMIRI, CHHATTISGARH, 497449

Roll No - 327

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI KAMPO NAYAK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNISH MUDGAL
5/170, NEHRU PARK, BAHADURGARH, HARYANA,
124507

Roll No - 328

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HUKAM CHAND MUDGAL

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR TIWARI
MANOJ KUMAR TIWARI, C/O DEVENDRA CHANDRA,
NAYA SARKANDA, JABDAPARA, CHHATTISGARH,
495001

Roll No - 329

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GIRIJANAND TIWARI

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JASRAJ PREET SINGH
CH-616-617 TATIBAND RAIPUR, CHHATTISGARH,
492099

Roll No - 330

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI S. JASBIR SINGH

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Photograph

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Date of Examination : 25th September, 2022

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT PATHAK
PRASHANT PATHAK HATRI CHOWK KILAWARD JUNA
BILASPUR, CHHATTISGARH, 495220

Roll No - 331

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAMESH CHANDRA PATHAK

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAGHVENDRA VERMA
DUPLEX NO.17 B BABJEE PARK RING ROAD NO-2
OPPOSITE HARI BHUMI PRESS BILASPUR,
CHHATTISGARH, 495001

Roll No - 332

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE DR. VIJAY VERMA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DEWANGAN
BRAMHAN PARA, WARD NO. 14 P/O BILAIGARH,
CHHATTISGARH, 493338

Roll No - 333

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI ANIRUDDH PRASAD DEWANGAN

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL PODDAR
SHIVAM VIHAR GALI NO-3 RAJIV NAGAR KOTRA RD.
TAH. + PO-RAIGARH, CHHATTISGARH, 496001

Roll No - 334

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAM NARAYAN PODDAR

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TILAK RAM KAHARA
VILL AND PO- DHURKOT, BLOCK- NAWAGARH, TEH-
JANJGIR, CHHATTISGARH, 495668

Roll No - 335

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HIRALAL KAHARA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT KUMAR SAHU
DEVKI SADAN, STREET NO.06 NEAR GLORIOUS
SCHOOL, KRISHNA NAGAR, CHHATTISGARH, 492001

Roll No - 336

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI BALRAM SAHU

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. RANI CHANDRA KIRAN YADAV
SMT. RANI CHANDRA KIRAN YADAV ADV DISRICT
COURT RAMANUJ GANJ, CHHATTISGARH, 497220

Roll No - 337

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LAXMAN PRASAD YADAV

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SOMESH KUMAR KASHYAP
SOMESH KUMAR KASHYAP ADVOCATE GANGA
NAGAR SECTOR-II MANGALA BILASPUR,
CHHATTISGARH, 495220

Roll No - 338

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE KAUSHAL SINGH KASHYAP

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MADHAVI RAJPOOT
BAZAR PARA BEMETARA , CHHATTISGARH, 491335

Roll No - 339

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI YOGESH SINGH RAJPOOT

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TARUN KUMAR PRAJAPATI
TARUN KUMAR PRAJAPATI, BANSPARA WARD
DHAMTARI TAH - DHAMTARI, CHHATTISGARH,
493773

Roll No - 340

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI HOLA RAM PRAJAPATI

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AMRATA SHUKLA
AMRATA SHUKLA , UC-46 UMANG COLONEY SANJAY
NAGAR TIKRAPARA RAIPUR, CHHATTISGARH, 492001

Roll No - 341

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SUNIL SHUKLA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHAVESH ACHARYA
A-17, BASANT PARK GIB NAGAR NEW PURENA
RAIPUR, CHHATTISGARH, 492006

Roll No - 342

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI B.S. ACHARYA

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RUCHIKA RATHI
N-231, GROUND FLOOR GREATER KAILASH-I , DELHI,
110048

Roll No - 343

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DEEPAK BISWAS

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKRAM DUBEY
H.NO. 852, SECTOR- A, NEW ASHOKA GARDEN,
MADHYA PRADESH, 462023

Roll No - 344

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIJAY KANT DUBEY

Examination Centre :

GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

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